

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2016**

**Dated: 6<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Rajasthan Rajya Vidhyut Utpadan Nigam Ltd.</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Rajasthan Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Ramnesh Jerath

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta  
Mr. Suneel Bansal for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **20.11.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*